

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.Nos.315/12, 462/12, 464/12, 465/12 & 466/12 & 480/12
Thursday..... this the 11th day of April, 2013

C O R A M :

HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER

O.A No.315/12

James Joseph
Sr.Technician
Doordarshan Kendra
Thiruvananthapuram – 43 **Applicant**

(By Advocate Mr.P Santhosh Kumar)

V e r s u s

1. The Director General
Doordarshan
Doordarshan Bhavan
Copper Nikkus Marg
Mandi House
New Delhi – 110 001
2. The Additional Director General (E)(SZ)
Office of the Chief Engineer (SZ)
All India Radio & Doordarshan
Swami Sivananda Salai
Chennai – 5
3. The Director
Doordarshan Kendra
Kudappanakunnu P.O
Thiruvananthapuram - 43 **Respondents**

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

O.A No.462/12

S.Anil Prakash
Engineering Assistant
Doordarshan Kendra
Thiruvananthapuram – 43 **Applicant**

(By Advocate Mr.P Santhosh Kumar)

V e r s u s

1. The Director General
Doordarshan
Doordarshan Bhavan
Copper Nikkus Marg
Mandi House
New Delhi – 110 001

2. The Additional Director General (E)(SZ)
Office of the Chief Engineer (SZ)
All India Radio & Doordarshan
Swami Sivananda Salai
Chennai – 5

3. The Director
Doordarshan Kendra
Kudappanakunnu P.O
Thiruvananthapuram - 43

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

O.A No.464/12

T Sureshkumar, Senior Technician
Doordarshan Kendra
Thiruvananthapuram
(Residing at Swathy, Mukkolaykal
Nettayam P.O
Thiruvananthapuram – 695 013)

..... Applicant

(By Advocate M/s.K Karthikeya Panicker)

V e r s u s

1. The Additional Director General (E)
South Zone, All India Radio & Doordarshan
Swami Sivananda, Salai, Chennai – 600 005

2. The Deputy Director General (E)
Doordarshan Kendra
Thiruvananthapuram – 695 043

3. The Additional Director
Prasar Bharathi
Broadcasting Corporation of India
Directorate General
All India Radio
Akashvani Bhavan
Sansad Marg, New Delhi – 110 001

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

O.A 465/12

D Premkripal
Engineering Assistant
Doordarshan Kendra
Thiruvananthapuram
(Residing at Thymoottil House
Alappad, Cheriazheekal
Karunagappally)

..... Applicant

(By Advocate M/s.K.Karthikeya Panicker)

Versus

1. The Additional Director General (E)
South Zone, All India Radio & Doordarshan
Swami Sivananda, Salai, Chennai – 600 005
2. The Deputy Director General (E)
Doordarshan Kendra
Thiruvananthapuram – 695 043
3. The Additional Director
Prasar Bharathi
Broadcasting Corporation of India
Directorate General, All India Radio
Akashvani Bhavan
Sansad Marg, New Delhi – 110 001

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

O.A 466/12

E.Shajeer
Engineering Assistant
Doordarshan Kendra,
Thiruvananthapuram
(Residing at Rahath, T.C 42/511/1
M.L.A Road, Manakkad
Vallikkadavu
Thrissur – 8

.....
Applicant

(By Advocate M/s.K Karthikeya Panicker)

Versus

1. The Additional Director General (E)
South Zone, All India Radio & Doordarshan
Swami Sivananda, Salai, Chennai – 600 005
2. The Deputy Director General (E)
Doordarshan Kendra
Thiruvananthapuram – 695 043
3. The Additional Director
Prasar Bharathi
Broadcasting Corporation of India
Directorate General, All India Radio
Akashvani Bhavan
Sansad Marg, New Delhi – 110 001

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

O.A No.480/12

Kuruvila George, Engineering Assistant
Doordarshan Kendra
Kundapanakunnu

Thiruvananthapuram – 695 043
Residing at MERA 22, TC 10/873
SN Nagar, Mannanthala – 695 015

..... Applicant

(By Advocate Mr.Vishnu S Chempazhanthiyil)

Versus

1. The Secretary
Ministry of Information & Broadcasting
Government of India
Shastri Bhavan
New Delhi – 110 001
2. The Chief Executive Officer (CEO)
Prasar Bharati
Prasar Bharati Secretariat
2nd Floor, PTI Building
Sansad Marg
New Delhi – 110 001
3. The Director General
Doordarshan
Doordarshan Bhavan
Copernicus Marg
Mandi House, New Delhi – 110 001
4. The Additional Director General (ENGG) (SZ)
All India Radio and Doordarshan
Swami Sivanantha Salai
Chennai – 600 005
5. The Deputy Director General (E)
Doordarshan Kendra
Kudappanakunnu P.O
Thiruvananthapuram – 695 043

...Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

This application having been heard on 11th April 2013 this Tribunal on the same day delivered the following :-

ORDER

HON'BLE MS.K NOORJEHAN, ADMINISTRATIVE MEMBER

1. As the facts in these Original Applications are identical and the legal issue raised is the same, these Original Applications were heard together and are being disposed of by this common order. For the sake of convenience, Original Application No.315/12 is taken as the pilot case.
2. The applicants are aggrieved by their transfer from Trivandrum to

various places within Chennai region. Therefore, they have prayed for setting aside the transfer order and to permit them to continue in the same Station. An identical issue was dealt with in O.A 346/12. In the order of the Tribunal dated 28.02.2013, the respondents were directed to consider the request of all the applicants for transfer to their choice stations during the 2013 rotational transfer.

3. Heard the counsels for the parties and perused the documents.
4. The learned counsel for the respondents pointed out that the applicants in the present O.As have not submitted any request for their choice stations. Hence, their case is not exactly similar to the case of the applicant in O.A 348/12. On the strength of the interim order granted by the Tribunal in April 2012 all the applicants are working in the same station. Necessarily in the interest of service, the respondents may have to order certain transfers during the year 2013. The applicants are therefore, directed to submit their choice stations for transfer and in addition represent about their grave personal problems, if any, for retention in the same Station.
5. In the result, the second respondent is directed to consider the representations if any of the applicants and their request for choice stations and take an appropriate decision before issuing the rotational transfer order for 2013 in accordance with the prescribed transfer policy guidelines.
6. Till then, the interim order will be in force. The Original Application ~~are~~ disposed of as above. No costs.

(Dated this the 11th day of April, 2013)


(K NOORJEHAN)
ADMINISTRATIVE MEMBER

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